

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VERTEX INDIA VENTURE ADVISORY PRIVATE LIMITED**

1. Name of corporate person	Vertex India Venture Advisory Private Limited
2. Date of incorporation of corporate person	January 16, 2012
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U74140KA2012FTC062074
5. Address of the registered office and principal office (if any) of corporate person	The Leela Palace, Room number 601, 602, 603 and 604 No 23, HAL Airport Road, Kodihalli, Bangalore 560008
6. Liquidation commencement date of corporate person	January 4, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	February 3, 2023

Notice is hereby given that Vertex India Venture Advisory Private Limited has commenced voluntary liquidation on January 4, 2023.

The stakeholders of Vertex India Venture Advisory Private Limited are hereby called upon to submit a proof of their claims, on or before February 3, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: January 6, 2023
Place: Bangalore


Vinod Sunder Raman
Liquidator of Vertex India Venture Advisory Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

